

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1808/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SACHCHE LAL @ TERSU

Respondent(s)

Date : 28-02-2020 This appeal was called on for hearing today.

For Appellant(s) Ms. Mayuri Shukla, Adv.
Mr. Garvesh Kabra, AOR

For Respondent(s) M/S. V. Maheshwari & Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder for records.

List again on 20.4.2020.

RAJIV KALRA
Registrar

MG